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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

Application No.320 & 42 Ors. / (MAH) / 2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: M/s. Pratibha Industries Ltd.

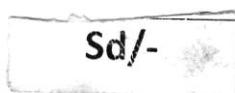
SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Rajesh Hegde.	Badilng CS representing Pratibha Industries Ltd	

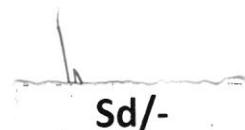
ORDER

Application No. 320 & 42/73(4)/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 12.02.2018.

 Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

 Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)